

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 183 OF 2015 &  
IA NO. 311 OF 2015**

**Dated: 14<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Star Wire (India) Vidyut Pvt. Ltd. .... Appellant (s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain**

**Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2**

**ORDER**

Counsel state that the pleadings are complete.

List the matter for hearing on **12.02.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**